

- (vi) Poultry industrial Policy approved by Administrative Council of Jammu and Kashmir for attracting investment by investors and creation of employment.

**Release of funds for pending projects
in Odisha**

741. SHRI BHASKAR RAO NEKKANTI: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether it is a fact that many projects have been sanctioned by the Central Government for Odisha;
- (b) if so, the details thereof and the funding status thereto;
- (c) whether Government has any proper mechanism for release of funds for sanctioned schemes; and
- (d) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (DR. SANJEEV KUMAR BALYAN): (a) and (b) Yes, Sir. The details of the project sanctioned under various scheme being implemented by the Government for Odisha is as under:—

(₹ in lakh)			
Sl. No.	Project Sanctioned	Total Project Cost	Funds Released
Rashtriya Gokul Mission (since inception of the scheme)			
1.	National Programme for Bovine Breeding (Extension of AI coverage)	8379.10	2858.50
2.	Pashu Sanjivni	459.92	275.84
3.	Krishi Kalyan Abhiyan	562.24	562.24
4.	Nationalwide AI Programme	1557.62	1090.33
National Livestock Mission (NLM)			
5.	National Livestock Mission (2014-15 to 2019-20)	-	3452.43

(₹ in lakh)

Sl. No.	Dairy Development Scheme	Number of Projects	Approved Cost	Centra 1 Share	TOTAL Release
1	National Programme for Dairy Development (since inception of the scheme)	05	4822.68	4396.94	3500.37
2	National Dairy Plan-Phase I (since inception of the scheme)	22	Grant Assistance 2230.00		Fund released till 29th November, 2019 2078.00
3	Dairy Entrepreneurship Development Scheme (since inception of the scheme)	6821 (Dairy Units)			2211.93 (Subsidy released to Beneficiaries through NABARD)

(c) and (d) Yes, Sir. The funds are released under the various scheme only after the receipt of Utilization Certificates of previous releases, Physical and Financial Progress Report, based on the submission of action plan, and refund of interest accrued out of funds released by Government. The sanctioned funds are transferred to the states/EI A through Public Financial Management System (PFMS).

Blue Revolution through CSS

742. SHRI RIPUN BORA: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government proposes for a 'Blue Revolution' in the country through Centrally Sponsored Scheme (CSS) for promotion of fisheries;

(b) if so, the details of the States that have been chosen for pilot projects and the planned projects therein;

(c) whether Government proposes to set up State-wise research centres to promote Blue Revolution;